

SUPREME COURT OF INDIA  
RECORD OF PROCEEDINGS

IA 4 in CIVIL APPEAL NO. 6508 OF 2005

RAMDAS Appellant (s)

VERSUS

SITABAI & ORS. Respondent(s)  
(With appln(s) for early hearing and office report )

Date: 24/04/2009 This Appln. was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE HARJIT SINGH BEDI  
HON'BLE MR. JUSTICE P. SATHASIVAM

For Appellant(s) Ms.Anagha Desai, Adv.  
For Mr. Venkateswara Rao Anumolu,Adv.

For Respondent(s) Mr. A.K. Sanghi,Adv.

UPON hearing counsel the Court made the following  
ORDER

List the appeal during summer vacation.

Application for early hearing is disposed of.

(G.V.Ramana)  
Court Master

(Veera Verma)  
Court Master